

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 888 of 2020

In the matter of:

D.K. Mohanty

....Appellant

Vs.

Jai Balaji Industries & Anr.

....Respondents

Present:

Appellant: Mr. Tushar Mehta, Solicitor General of India with Ms. Surekha Raman, Advocate and Mr. Pramod Mohapatra, legal Manager.

**Respondents: Mr. Virender Ganda, Senior Advocate with Mr. Vishal Ganda, Advocate.
Mr. Diwakar Maheshwari, Mr. Aditya V Singh, Ms. Pratiksha Mishra, Advocates for Caveator
Mr. Santosh Choraria, Mr. Rahul Auddy, Advocates for R2-IRP.**

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ORDER

(Through Virtual Mode)

18.01.2021: Due to paucity of time, the matters could not be taken up today.

Contd/-.....

List these appeals 'for admission (after notice)' on 18th February, 2021.

Interim directions to continue till the next date of hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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